



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,17th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/6574/2015	ABDUL BATEN SK. Versus THE STATE OF ASSAM and 4 ORS	MR.R ISLAM MS. A HUSSAIN	DR. B AHMED SC, IRRIGATION
2	MFA/115/2017	M/S NEW INDIA ASSURANCE CO. LTD Versus SRI JAYDEEP DAS and ANR	MR.R K BHATRA MR.A AHMED MS.P HUIJURI MS.S DAS MR.P P DOLEY	MR.K BHATTACHARJEE(R-1) MR.D BANERJEER-1 MR.S KHAN(R-1) MR.J C BARUAH(R-1)
3	Crl.A./84/2020	RAJEN BORA Versus THE STATE OF ASSAM AND ANR	MR. J M GOGOI MS. S GOGOI MR J P KACHARI	PP, ASSAM
4	Crl.A./415/2023	SURESH PEGU Versus THE STATE OF ASSAM AND ANR.	MRS. K BARPUZARI MR. A CHAMUAH MS. P K DEVI	PP, ASSAM
5	WP(C)/4178/2023	JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. A SARMA MR. K KALITA MR. LENTSO	SC, P AND R.D.
6	WP(C)/4250/2023	DIPSIKHA KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR. A DEKA MR N SARMA	SC, RMSA MR. N DEKA(r-3) MR. M GOGOI (r-3) MS E CHOUDHURY(r-3) MR B GOGOI, SC, RMSA SC, SEC. EDU.
7	WP(C)/5457/2023	PRADIP NATH Versus STATE OF ASSAM AND 2 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	GA, ASSAM SC, GAD

LEAVE NOTE OF ADVOCATES FOR 17/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025

7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR. R P SINGH	10-12-2024	To	17-12-2024
15)	MR J ISLAM	10-12-2024	To	24-12-2024
16)	MR I HASSAN	11-12-2024	To	20-12-2024
17)	MR B PRASAD	09-12-2024	To	20-12-2024
18)	MR. S P ROY	10-12-2024	To	20-12-2024
19)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
20)	MR M Z AHMED	13-12-2024	To	17-12-2024
21)	MS. B DUTTA	13-12-2024	To	17-12-2024
22)	MR. A M DUTTA	13-12-2024	To	17-12-2024
23)	MR. T ISLAM	12-12-2024	To	31-01-2025
24)	MR. S SHARMA	16-12-2024	To	17-12-2024
25)	MR. A K PURKAYASTHA	16-12-2024	To	17-12-2024
26)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024



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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MFA/13/2018	M/S UNITED INDIA INSURANCE CO LTD Versus SRI MANJUR ALI and ANR	MR. A AHMED MR A N DAS	MR. S K SINGHA (R2) MR. B KUMAR (R2)
2	MFA/247/2019	NEW INDIA ASSURANCE CO. LTD. Versus GAURI RAJBANGSHI and ANR,	MS.M CHOUDHURY MR. A. AHMED MR.S DUTTA(Sr.Adv.)	MR. A. AHMED MR. U J SAIKIA (r-1) MR. N NATH (r-1)
3	Crl.A./125/2021	SURAJ BORO @ GOPI BORO Versus THE STATE OF ASSAM AND ANR	MRS. R S DEURI MR. N BORAH	PP, ASSAM
4	WP(C)/5417/2023	MRIDUL DEV ADHIKARY Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MR. D. BORAH	SC, FOREST SC, PCB
5	WP(C)/6965/2023	SYED HAKIK KHAN AND 4 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. A M S MAZUMDER GK GOGOI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD
6	WP(C)/2167/2024	ANOWAR HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. K JAIN MS. U NANDA	SC, ELEM. EDU GA, ASSAM
7	WP(C)/2185/2024	BIJAYA CHOUDHURY @ BIJAYA DEVI Versus THE STATE OF ASSAM AND 2 ORS	MR H DAS D BARUAH	SC, HEALTH

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